

## Annexure-7

Name of the corporate debtor: MOHOTA INDUSTRIES LIMITED ; Date of commencement of CIRP 30/8/2021 ( But the order uploaded on 08/11/2021 on: 12/04/2022

; List of creditors as

**List of operational creditors (Government dues)**  
(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy commissioner of Sales tax	Maharashtra State government	28/12/2021	2,32,52,778	2,32,50,613	Indirect Tax Dues	no		0	0		2,165	RS. 2165/- of interest amount deducted due to interest exceed tax amount.
2	Mr. Ashok Sawant, Superintending Engineer, O&M Circle, MSEDCL, At Administrative Bldg. Bargaon (Meghe)	Maharashtra State government	18/11/2021	#####	1,41,09,610	Electricity Dues	no		0	0			
3	PF Demand	Central Government	06/02/2022	3,31,114	0						3,31,114		Claim form not received
	TOTAL			3,76,93,502	3,73,60,223						3,31,114	2,165	